RAJYA SABHA

Thursday, the 6th April, 2017/16th Chaitra, 1939 (Saka)

The House met at eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table of the House.

PAPERS LAID ON THE TABLE

Notification of the Ministry of External Affairs

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): Sir, I lay on the Table, under sub-section (2) of Section 27 of the Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005, a copy (in English and Hindi) of the Ministry of External Affairs Notification No. G.S.R. 672 (E), dated the 8th July, 2016, publishing the Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Implementation Rules, 2016.

[Placed in Library. See No. L.T. 6989/16/17]

Notifications of the Ministry of Skill Development and Entrepreneurship

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS; AND THE MINISTER OF STATE OF THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of my colleague, Shri Rajiv Pratap Rudy, I lay on the Table, under sub-section (3) of Section 37 of the Apprentices Act, 1961, a copy each (in English and Hindi) of the following Notifications of the Ministry of Skill Development and Entrepreneurship:—

- (1) No. 63 (E), dated the 20th January, 2017, publishing the Apprenticeship (Amendment) Rules, 2017.
- (2) G.S.R. 186 (E), dated the 2nd March, 2017, publishing the Apprenticeship (Second Amendment) Rules, 2017.

[Placed in Library. See No. L.T. 6809/16/17]

Notifications of the Ministry of Personnel, Public Grievances and Pensions

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER